

(b) Yes, Sir.

(c) Review has been made in respect of selected fermentation products. These include alcohol, organic acids, antibiotics and bio-fertilizers.

Associ.

in Redressal of Public

\*455. SHRI ARANGIL SREEDHARAN : Will the PRIME MINISTER be pleased to state :

(a) whether any scheme has been drawn up under which voluntary agencies will be associated with redressal of public grievances requiring immediate attention in the interest of improving the quality of administration ; and

(b) if so, the details thereof if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) A proposal to involve voluntary agencies to supplement governmental efforts for administrative reforms and redress of public grievances was mooted in December, 1985. Ministries were requested to identify voluntary agencies with whom they would like to interact so that a forum could be provided where the Ministries and the voluntary agencies could come together and suggest measures for reforms. According to the information available, some Ministries/Departments like , Department of Pension and Pensioners Welfare, Department of Rural Development, Ministry of Welfare, Department of Youth-Affairs & Sports etc. have institutionalised arrangements for interaction with voluntary agencies.

### Formation of Electronic Policy

\*456. SHRI RAJNI RANJAN SAHU : Will the PRIME MINISTER be pleased to state :

(a) whether Government have formulated an electronic policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b) The papers on Electronics Policy are under consideration by the Government.

### Training of IFS Probationers

\*457. SHRI PRABHAKAR RAO KALVALA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that earlier the National Institute of Rural Development used to conduct training or orientation programmes for the probationers of Indian Foreign Service;

(b) if so, when was that, and for how long it was conducted;

(c) what are the reasons for its discontinuation ; and

(d) whether there is any proposal under Government's consideration to revive it ?